

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) DIARY NO. 22513/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

PETITIONER(S)

VERSUS

SARVESH

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.136031/2023-EXEMPTION FROM FILING O.T. and IA No.136030/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.136029/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-08-2023 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Akshay Sahay, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

1. Application seeking exemption from filing official translation is allowed.
2. Delay condoned.
3. Issue notice.
4. Till further orders, operation of the impugned order shall remain stayed.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)